

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3317
ANSWERED ON:28.07.2009
THEFT CASES IN DELHI
Sinh Dr. Sanjay

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the incidents of theft in certain residential areas are on the rise in the NCT of Delhi during the last one month;
- (b) if so, the details thereof;
- (c) whether the complaints of theft by aggrieved persons was registered as cases of missing goods instead of theft;
- (d) if so, the details and the reaction of the Government thereon; and
- (e) the steps taken by the Government to check cases of theft in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The details of the cases of house theft, motor vehicle theft and burglary in residential areas in the NCT of Delhi reported during May and June, 2009 are given below:

May, 2009 June, 2009

House Theft	136	173
Motor Vehicle Theft	964	1070

Burglary	173	164
Total	1273	1407

(c) & (d): No such complaint has come to notice of Delhi Police during the month June, 2009.

(e): The steps taken by Delhi Police to curb the crime in Delhi include introduction of 'eyes and ears' scheme to improve collection of intelligence at the grass- root level, identification vulnerable areas on the basis of regular analysis of crime trends, organisation of regular Division and Beat patrolling, patrolling by motorcycle and PCR; direction to every Police Station under each District to identify top 10 criminals for proper surveillance and keeping watch on their movement; keeping regular surveillance on the activities of active criminals; organisation of special patrolling during nights in order to check any strike of criminals; mandatory verification of tenants and servants employed in Delhi; deployment of mobile pickets to keep a watch on the movement of criminals; focus on gathering criminal intelligence; strengthening of beat system; etc.